

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR

DATTAR CERAMIC PRIVATE LIMITED OPERATING IN MANUFACTURING OF FELDSPAR POWDER INDUSTRY AT HALVAD, GUJARAT

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

Sr. No.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	DATTAR CERAMIC PRIVATE LIMITED CIN: U17115GJ2013PTC076394 PAN:AAECD7596H
2.	Address of the registered office	Vikas Cotton Ginning & Pressing, Near Marketing Yard, OPP.G.I.D.C, Surendranagar, Halvad, Gujarat India, 363330
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	Vikas Cotton Ginning & Pressing, Near Marketing Yard, OPP.G.I.D.C, Surendranagar, Halvad, Gujarat, India, 363330
5.	Installed capacity of main products/ services	500 MT per day
6.	Quantity and value of main products/ services sold in last financial year	As per the latest available financial Statement for F.Y. 2023-24: Quantity: Nil Value: Nil * The company has recorded sales of ₹10.44 crores through trading of agricultural products.
7.	Number of employees/ workmen	NIL (As per the information provided by the SBOD).
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Details can be sought by sending request to Resolution Professional at cirp.dattarceramic@gmail.com .

9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Details can be sought by sending request to Resolution Professional at cirp.dattarceramic@gmail.com .
10	Last date for receipt of expression of interest	13.08.2025
11.	Date of issue of provisional list of prospective resolution applicants	14.08.2025
12	Last date for submission of objections to provisional list	19.08.2025
13	Date of issue of final list of prospective resolution applicants	20.08.2025
14	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	23.08.2025
15	Last date for submission of resolution plans	22.09.2025
16	Process email id to submit Expression of Interest	cirp.dattarceramic@gmail.com
17.	Details of the corporate debtor's registration status as MSME	MSME Registered

Date: 29.07.2025

Place: Ahmedabad

Sd/-
Iqbal Singh Gandhi
Resolution Professional in the matter of
Dattar Ceramic Private Limited (In CIRP)
Communication Address
Reg. Address: C/302, Rosewood Estate,
Satellite, Near PrernaTirth Jain Derasar,
Ahmedabad, Gujarat-380015
Email Id: iqbalsingh2659@yahoo.co.in
AFA Valid Upto: 30.06.2026

